

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.1524/2013

Wednesday, this the 9th day of January 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Pradeep Kumar, Member (A)**

Sh. Umesh Sharan Singh, Age 42 years,
S/o Dr. Swamy Sharan Singh,
R/o D-305, Alaknanda Apartment,
Rampuri, Sector-7, Ghaziabad-201011

..Applicant

(Mr. S K Gupta, Advocate)

VERSUS

Union of India through

1. Secretary,
Ministry of Information & Broadcasting,
Shastri Bhawan, New Delhi
2. Director General,
All India Radio,
1st Floor, Akashwani Bhawan,
Parliament Street, New Delhi
3. The Chief Engineer (C-II),
Civil Construction Wing,
All India Radio,
Soochana Bhawan, CGO Complex,
Lodhi Road, New Delhi

..Respondents

(Mr. Vikrant Yadav, Advocate)

O R D E R (ORAL)

Justice L. Narasimha Reddy:

Mr. S K Gupta, learned counsel for applicant submits that he is instructed by his client not to press the O.A. Accordingly, the O.A. is dismissed as not pressed.

**(Pradeep Kumar)
Member (A)**

**(Justice L. Narasimha Reddy)
Chairman**

January 9, 2019
/sunil/